

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.127

CP(CAA) 72 of 2020 in CA(CAA) 51 of 2020

**Proceedings under Section 230-232**

**IN THE MATTER OF:**

Sijcon Design & Eng Pvt Ltd

.....Applicant

**Order delivered on: 21/12/2022**

**Coram:**

Dr. Madan B. Gosavi, Hon'ble Member(J)  
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Pavan S Godiawala, Ld. Adv.  
For the Respondent : Mr. Liladhar Sharma, Assistant Director for RD, NWR

**ORDER**

The order with respect to the Transferor Company is reserved in NCLT, Mumbai and it is awaited. Hence, the matter stands adjourned for hearing on 24.01.2023.

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-

**DR. MADAN B GOSAVI**  
**MEMBER (JUDICIAL)**

Rajeev